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Title : The Minister of State in the Ministry of Road Transport and Highways laid a statement regarding status of implementation of the recommendations contained in the 163rd Report of Standing Committee on Transport, Tourism and Culture on Demands for Grants (2010-11), pertaining to the Ministry of Road Transport and Highways.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): Sir, on behalf of my senior colleague, Dr. C.P. Joshi, in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha (Eleventh Edition) and direction 73A issued *vide* Lok Sabha Bulletin – Part II dated September 1, 2004, I am laying this Statement on the status of implementation of recommendations contained in the 155th Report of the Departmentally-related Parliamentary Standing Committee on Transport, Tourism and Culture.

The Standing Committee on Transport, tourism and Culture had held its meeting on 20-12-2010 to consider 163rd Report. The Committee had also taken the Oral Evidence of officers of the Ministry. The 163rd Report was presented to the Rajya Sabha on 04-03-2011 and was laid on the Table of the Lok Sabha on 04-03-2011.

I am also laying down on the Table of the House a Statement giving the status of implementation of the recommendations contained in the 163rd Report.